

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.217  
CP 176 of 2017

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

Hitesh Bhikubhai Patel  
V/s  
Hetsari Dairy Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 16/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Dhiren Dave, Adv.  
For the Respondent : None

**ORDER**

None present for respondent. Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 18.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**